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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1656/2002

Tuesday, this the 2nd day of July, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Vijender Kumar
S/O Sh. Deep Chand
Ex-Sweeper, IG.E.S.I. Hospital
Jhilmil, Shahdara, Delhi-95

..Applicant
(None even on the second call)

Versus

1. Director (Medical)
ESI Scheme Hospital Complex
Basaidara Pur, Ring Road
New Delhi-15

2. Medical Superintendant
Indira Gandhi, ESI Hospital
Jhilmil, Shahdara, Delhi-95

..Respondents

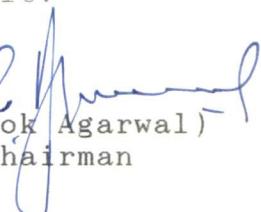
O R D E R (ORAL)

Shri Justice Ashok Agarwal:

Applicant and his advocate were absent yesterday when the OA was called out on two occasions. They are absent today also even on the second call. Present OA is, in the circumstances, dismissed for default.


(S.A.T. Rizvi)
Member (A)

/sunil/


(Ashok Agarwal)
Chairman